

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2933
ANSWERED ON:10.02.2014
DEGRADATION OF COASTLINE
Gandhi Shri Feroze Varun

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has taken note that the poorly planned infrastructure projects like coastal power plants, ports and coastal erosion have led to degradation of coastline in the country;
- (b) if so, whether the Government proposes to take any steps to foster a sustainable coastal management strategy in the country; and
- (c) if so, the details thereof?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (Dr. M. VEERAPPA MOILY)

(a) to (c) Government has issued the Coastal Regulation Zone (CRZ) Notification (2011) for the main land and the Island Protection Zone (IPZ) Notification 2011 for the islands in supersession of CRZ Notification, 1991 for the protection and conservation of coastal environment.

The Notification prohibits certain activities in the CRZ viz. setting up of new industries, expansion of existing industries, disposal of untreated wastes and ports and harbor projects in high eroding stretches of the coast, except strategic and defence projects.

The Notification permits port and harbor projects in the stretches classified as low and medium eroding based on comprehensive EIA with cumulative studies. High, Medium, Low erosion stretches and stable coasts are delineated through the assessment of shore line change through National Centre for Sustainable Coastal Management.